

New manufacturing zones for attracting FDI

2764. SHRI P. RAJEEVE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether his Ministry has any plans to start new manufacturing zones for attracting more FDI to this sector; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The Government has prepared a discussion paper on a National Manufacturing Policy. The concept of National Manufacturing & Investment Zones is part of the discussion paper. The concept is still at a very initial stage of discussion.

Centre for Excellence status to NID

2765. SHRI M.V. MYSURA REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that in the absence of having the status of Centre for Excellence, the National Institute of Design (NID) is not able to offer graduate, post graduate and Ph.D degrees and is restricted to offer only diplomas;

(b) if so, the details thereof;

(c) whether it is a fact that the Governing Body of the NID has been requesting the Government for giving it the Centre for Excellence status; and

(d) if so, the reasons for delay in giving it the above status?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) NID offers professional education programmes resulting in Undergraduate Diploma (4-year programme) and Post Graduate Diploma (2- 2 1/2 year programme) under five faculties in 17 diverse design domains.

(c) No, Sir. The NID is still in the process of finalizing its views in the matter.

(d) Does not arise.

Assessment of availability of edible oil

2766. SHRI DHIRAJ PRASAD SAHU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has assessed the availability of edible oil for the consumption in the country;

(b) if so, whether proper storage are there or not;

(c) if not, whether Government have any plan to import edible oil from other countries; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) It is estimated that India has produced about 64 lac tons of edible oils in 2009-10 for which proper storage is available in the country.

(c) and (d) It is estimated that the consumption of edible oils during the period of 2009-10 is about 154 lac tons. The shortfall has been met by the import of edible oils. The import is being done by the PSUs as well as the private sector. To ensure the availability of edible oils at reasonable rates the Government as of now has permitted to import crude edible oils at zero percent import duty.

Assessment of availability of pulses

2767. SHRI DHIRAJ PRASAD SAHU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has assessed the availability of pulses for the consumption in the country;

(b) if so, whether proper storage are there or not;

(c) if not, whether Government have any plan to import pulses from other countries; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) It is estimated that about 147.4 lac tons of pulses will be produced in 2009-10 for which proper storage is available.

(c) and (d) Due to the deficit in production and the consumption of pulses in the country India has to import 20 - 25 lac tons of pulses every year through the PSUs as well as the private sector. To ensure the availability of pulses at reasonable rates to the consumers, the Government as of now has permitted to import it at zero percent import duty.